

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 239**

TO BE ANSWERED ON THE 24TH JULY, 2024/ SRAVANA 2, 1946 (SAKA)

CYBERCRIME COMPLAINTS

239. SHRI V. VIJAYASAI REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of cybercrime cases reported during the last five years, year-wise and State-wise;**
- (b) whether there have been 7.4 lakh cybercrime complaints on the National Cyber Crime Reporting Portal in the first four months of current year;**
- (c) if so, the details thereof;**
- (d) whether people have lost more than ₹1,800 crores due to cybercrimes in said period; and**
- (e) if so, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) to (e) :

‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime through their Law Enforcement Agencies (LEAs). The Central Government supplements the initiatives of the

States/UTs through advisories and financial assistance under various schemes for capacity building of their LEAs.

To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken steps for spreading awareness about cyber crimes, issuance of alerts/ advisories, capacity building/training of law enforcement personnel/ prosecutors/judicial officers, improving cyber forensic facilities, etc. The Government has set up the 'Indian Cyber Crime Coordination Centre' (I4C) as an attached office to deal with all types of cyber crime in the country, in a coordinated and comprehensive manner.

The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2022. As per the data published by the NCRB, State/UT wise details of cases registered under cyber crimes (involving communication devices as medium/target) during the period from 2018 to 2022 are at Annexure.

The 'National Cyber Crime Reporting Portal' (<https://cybercrime.gov.in>) has been launched, as a part of the I4C, to enable public to report incidents

pertaining to all types of cyber crimes, with special focus on cyber crimes against women and children. Cyber crime incidents reported on this portal, their conversion into FIRs and subsequent action thereon are handled by the State/UT Law Enforcement Agencies concerned as per the provisions of the law. Around 6.56 lakh incidents have been reported on this portal in the first four month of current year.

The 'Citizen Financial Cyber Fraud Reporting and Management System', under I4C, has been launched in year 2021 for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters. So far, financial amount of more than Rs. 2400 Crore has been saved in more than 7.6 lakh complaints. A toll-free Helpline number '1930' has been operationalized to provide assistance in lodging online cyber complaints.

STATE/UT-WISE CASES REGISTERED UNDER CYBER CRIMES DURING 2018-2022

SL	State/UT	2018	2019	2020	2021	2022
1	Andhra Pradesh	1207	1886	1899	1875	2341
2	Arunachal Pradesh	7	8	30	47	14
3	Assam	2022	2231	3530	4846	1733
4	Bihar	374	1050	1512	1413	1621
5	Chhattisgarh	139	175	297	352	439
6	Goa	29	15	40	36	90
7	Gujarat	702	784	1283	1536	1417
8	Haryana	418	564	656	622	681
9	Himachal Pradesh	69	76	98	70	77
10	Jharkhand	930	1095	1204	953	967
11	Karnataka	5839	12020	10741	8136	12556
12	Kerala	340	307	426	626	773
13	Madhya Pradesh	740	602	699	589	826
14	Maharashtra	3511	4967	5496	5562	8249
15	Manipur	29	4	79	67	18
16	Meghalaya	74	89	142	107	75
17	Mizoram	6	8	13	30	1
18	Nagaland	2	2	8	8	4
19	Odisha	843	1485	1931	2037	1983
20	Punjab	239	243	378	551	697
21	Rajasthan	1104	1762	1354	1504	1833
22	Sikkim	1	2	0	0	26
23	Tamil Nadu	295	385	782	1076	2082
24	Telangana	1205	2691	5024	10303	15297
25	Tripura	20	20	34	24	30
26	Uttar Pradesh	6280	11416	11097	8829	10117
27	Uttarakhand	171	100	243	718	559
28	West Bengal	335	524	712	513	401
	TOTAL STATE(S)	26931	44511	49708	52430	64907
29	A&N Islands	7	2	5	8	28
30	Chandigarh	30	23	17	15	27
31	D&N Haveli and Daman & Diu+	0	3	3	5	5
32	Delhi	189	115	168	356	685
33	Jammu & Kashmir *	73	73	120	154	173
34	Ladakh	-	-	1	5	3
35	Lakshadweep	4	4	3	1	1
36	Puducherry	14	4	10	0	64
	TOTAL UT(S)	317	224	327	544	986
	TOTAL (ALL INDIA)	27248	44735	50035	52974	65893

Source: Crime in India published by NCRB.

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018, 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2018, 2019